



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that tomorrow i.e. on 25.04.2025 (Friday), for listing of urgent R.F.A. (Regular First Appeal) matters, if any, mention may be made before the Single Bench of Hon'ble Mrs. Justice S.P. Khaund.

BY ORDER

Dated, Guwahati, the 24th April, 2025.